

Annexure-3															
Name of the corporate debtor: H.Q LAMPS MANUFACTURING CO PRIVATE LIMITED				Date of commencement of CIRP: 22-04-2025				List of creditors as on: 09-05-2026							
Secured financial creditors (other than financial creditors belonging to any class of creditors)															
Sl. No.	Name of creditor	Details of claim received		Amount of claim admitted	Details of claim admitted				Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt of claim	Amount claimed [Amount in Rs.]		Nature of claim	Amount covered by security interest	Amount covered by guarantee								
1	Unity Small Finance Bank Limited	30-04-2026	8,07,92,373.67	3,55,79,142.58	Secured FC	-	-	No	100.00%	-	-	-	4,52,13,231.09	The RP has verified the claims with the books of accounts, records, and other documents made available by the Suspended Board of Directors of the Corporate Debtor	
TOTAL			8,07,92,373.67	3,55,79,142.58					100.00%				4,52,13,231.09		